

**SPECIAL BENCH                      ITEM NO. 138**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 319/2020 IN CP No. 43/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>MR. VISHWANATH BATHLA &amp; ORS V/S M/S LIGHT CARTS PVT &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

None                      : *For the Petitioner in main CP & Applicant in CA No. 319/2020*  
None.                     : *For the Respondent no. 2-3 in main CP & Res. in CA No. 319/2020*

**ORDER**

None for the parties.

Last opportunities is granted to the parties for making the compliance the last order.

Let the matter be listed on 19.04.2023.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Harnam Singh Thakur)  
Member (Judicial)**

**14<sup>th</sup> March, 2023**

*Md. Zaid  
(Stenographer)*